

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.02.2024** THROUGH PHYSICAL HEARING


PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s. P Dot G Constructions Pvt. Ltd.
MAIN PETITION NUMBER : CP/193/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/667/IB/2020 IN MA/554/IB/2019, IA/818/IB/2023


S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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	AVINASH KRISHNAN KAVI	Counsel for Respondent	
	JERIN ASHER SOFAR		

~~Applicant~~ IA 667 of 2020 & IA 818 of 2023

Counsel for the Applicant for P. R. Jee
Rami Rajagopalaram (Praveen. R)





201) IA/667/IB/2020 IN MA/554/IB/2019, IA/818/IB/2023 in
CP/193/IB/2018

ORDER

IA/667/IB/2020

Ld. Counsel Shri. Ravi Rajagopalan along with Ld. Counsel Shri. R. Praveen
for the Applicant.

Shri. Avinash Krishnan Ravi, Ld. Counsel for the Respondent.

Additional written submissions filed by the Applicant/Corporate Debtor.

Copy served.

Ld. Counsel for the Respondent seeks time to file translated version of the
complaint and the notice.

Be filed within a week along with the brief synopsis of arguments.

Arguments already advanced.

Order Reserved.

IA/818/IB/2023

Ld. Counsel Shri. Ravi Rajagopalan along with Ld. Counsel Shri. R. Praveen
for the Applicant.

Shri. Avinash Krishnan Ravi, Ld. Counsel for the Respondent.

This application was filed for urgent hearing of IA/667/IB/2020

It is seen that this application has already been disposed on 08.01.2024.

Registry is directed to delete the same from the list.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

vs

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**